

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 127 OF 2016**

**Dated: 23<sup>rd</sup> May, 2018**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

**M/s Trishul Power Pvt. Ltd. ...Appellant(s)**

**Vs.**

**Karnataka Power Transmission Corporation Ltd. ...Respondent(s)  
& Ors.**

Counsel for the Appellant(s) : =  
Counsel for the Respondent(s) : Mr. Anand K. Ganesan  
Ms. Swapna Seshadri for R-1

**ORDER**

List the matter for hearing on **24.09.2018.**

**(Justice N. K. Patil)  
Judicial Member**

*ts/mk*

**(I. J. Kapoor)  
Technical Member**